



आयकर अपीलपीय अधिकरण, चेन्नै पीठें

**O/o. INCOME TAX APPELLATE TRIBUNAL
A-3, 2ND FLOOR, RAJAJI BHAVAN,
BESANT NAGAR, CHENNAI 600 090.**

F.No.1.Jd(ATM)/2026

Dated the 7TH October 2026

CIRCULAR

Subject: Observation of Non-sitting Period in respect of ITAT Chennai Benches, Chennai – regarding.

After considering the requests of Revenue Bar Association, Chennai the Competent Authority has approved declaring vacations in the Benches of the ITAT, Chennai in line with the vacations observed by the Hon'ble Madras High Court.

2. Accordingly, the vacation in the Chennai Benches shall be observed from 21.10.2026 to 23.10.2026 (19.10.2026(Monday and 20.10.2026(Tuesday) declared Closed Holidays).

3. In this regard, it may be noted that:

- i, During the vacation period, there will be no sitting of Benches.
- ii. Vacation Bench for hearing stay petitions or urgent mentioning of appeals shall be constituted by Hon'ble Vice-President (CZ).
- iii. During vacation, the Registry office shall function as usual.

Sd/-
GEORGE GEORGE.K,
VICE-PRESIDENT (CZ)

Copy to.

1. O/o. the Departmental Representative, ITAT Chennai.
2. The Registrar, ITAT, Mumbai.
3. The President, ITAT, Bar Association, Chennai
4. Notice Board.

DRAWING AND DISBURSING OFFICER

Issued
R.P.M.
08/10/2026

Received by
A.R.
08/10/2026

